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GOVT. OF NCT OF DELHI
OFFICE OF THE DEPUTY COMMISSIONER, DISTRICT NORTH-EAST
D.C. OFFICE COMPLEX, NAND NAGRI, DELHI-110093
F. No. F.3(84)/DC/NE/2024/Misc/PF-VIII/1607-09 Dated: 08/05/2024

To
✓ The PA to Chairperson, NGT,
Principal Bench, Faridkot House,
Copernicus Marg, New Delhi-11000.

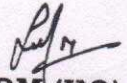
Subject:-Reply/Submission in respect of direction issued by the
National Green Tribunal in its order dated 05.03.2024, in
original application NO. 190/2024, News Item titled "161
illegal colonies on O Zone making river water toxic" published
in Times of India dated 25.01.2024 in respect of District
North East.

Sir/Madam

Please find enclosed herewith the reply/submission in the matter
cited above in respect of District North East for filing and consideration on
the next date of hearing i.e. 15.05.2024.

This is for your kind information and necessary action.

Encl: As Above


SDM (HQ)
DISTRICT NORTH-EAST

F. No. F.3(84)/DC/NE/2024/Misc/PF-VIII/1607-09 Dated: 08/05/2024

Copy to:-

- ✓ Sh. Vinod Kumar, (Tehsildar, Karawal Nagar), District North
East for appear and file the reply in the matter.
- PA to District Magistrate for information.

819/HCP
16/05/24

OA 190/2024
PD Principal Bench
16/5

M. Bhargava

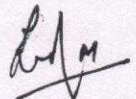
436/24/Jud.
16/05/24

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IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI
IN THE MATTER:- ORIGINAL APPLICATION NO. 190/2024, News Item titled
"161 illegal colonies on O Zone making river water toxic".

Reply/Submission in respect of direction issued by the National Green Tribunal in its order dated 05.03.2024, in respect of District North East.

Reference to the direction of the Tribunal it is submitted that the field officials are deployed in each Sub Division of District North East to ensure that only registered vehicle lift the septage from assigned area and disposed it safely at authorized designated point. Inspection is being carried out on regular basis. Since January 10, 2024 inspection has been conducted no unregistered vehicle has been found lifting septage. No violation regarding lifting of septage from unregistered vehicle has been observed in District North East. In case of violation the unregistered vehicle is impounded and penalty imposed for violation.

Further, the work related to Sewerage Network/Treatment facility in unsewered area will be provided by the Delhi Jal Board GNCTD.



R.K. Meena

SDM (HQ), District North-East,